

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) ICMR had conducted several studies regarding inclusion of dental care as part of primary health care and health education of the population. Based on these studies carried out in the 1980s, the prevalence of DMFT (decayed, missing and filled teeth) was estimated as 80%.

(c) A comprehensive oral health care project on a pilot basis was launched by the Directorate General of Health Services, Government of India in July, 1995 for 3 years in one district each of five States, namely Himachal Pradesh, Haryana, Punjab, Delhi and Rajasthan. This was taken up as a collaborative project of Government of India and WHO. The Central Health Education Bureau was designated as the nodal agency, for implementing the project.

Training of district level functionaries was organised in the States of Himachal Pradesh, Punjab and Haryana during the year 1997-98.

German Project for Improving Hospitals in M.P.

1475. SHRI SHIVRAJ SINGH CHOUHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have cleared any German project for improving facilities in Hospitals in Madhya Pradesh;

(b) if so, the details of hospitals to be taken up under the proposed project; and

(c) the amount released or proposed to be released during 1998-99?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (c) No, Sir. No proposal has been considered for improving facilities in Hospitals in Madhya Pradesh with German assistance.

Mismanagement of Manpower in ITBP

1476. SHRI P. SANKARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a large scale mismanagement of manpower in the Indo-Tibbet Border Police at its Headquarter;

(b) if so, the details thereof;

(c) the action taken by the Government to abolish these posts in accordance with the prevailing instructions issued by the Ministry of Finance;

(d) whether the Government propose to initiate action against those officials found responsible for misusing manpower in the name of operational necessity; and

(e) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No Sir.

(b) to (e) Do not arise.

[Translation]

Seizure of Explosives in Kashmir

1477. SHRI RAMPAL SINGH:
SHRI MOHAN RAWALE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the explosives on large scale has been recovered in Kashmir recently;

(b) if so, the details thereof;

(c) the number of persons arrested in this connection and the action taken against them in this regard; and

(d) the action taken/proposed to be taken by the Government in future to prevent the recurrence of such incidents?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) As per available information 1183 Kg. of explosive material, 601 Kg. of RDX, 78 Kg. of Gelatine and other assorted explosive material and 194 improved explosive devices have been recovered in Jammu & Kashmir during the period from 1.8.1998 to 15.11.1998.

(c) However, total arrest, in connection with militant activities in Jammu & Kashmir during the current year is 1119.

(d) Government have adopted a well co-ordinated and multi-pronged approach for tackling the militancy which *inter-alia* includes strengthening the border